CBI vs. Rajesh Dhiraj Lal Soni & Ors. CC No.38/2019

21.09.2020

Present: Sh.Lalit Mohan, Ld. PP for CBI.

Sh.Praveen Aggarwal, ld. LAC for A1, A2, A6 & A7 with A6 in person.

Sh.Hitender Kapur, ld. counsel for A4 & A5 with A4 & A5 in person. None for A3.

Matter has been taken up through video conference.

This matter is listed for recording P.E. This matter cannot be taken up for P.E. through Video Conferencing. Accordingly, matter is being adjourned to 08.10.2020 for P.E. in physical court, if possible. Notice in e-form be issued to accused no.3 as well his counsel for next date of hearing.

(Shailender Malik) Special Judge (PC Act), CBI Rouse Avenue Courts, New Delhi 21.09.2020